

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.2023/2017

Date of Decision: 09.01.2019.

CORAM:HON'BLE SHRI R. VIJAYKUMAR, MEMBER (A)
HON'BLE SHRI R.N. SINGH, MEMBER (J)

Atul Ramesh Gajbhiye
Aged 32 years, Occ: Service.
R/at Shankar Nagar, Tarasa Road,
Kandri, Kanhan, Tah: Perseoni,
Dist. Nagpur 441 401.
(Advocate Shri S.S. Meshram)

... ***Applicant***

VERSUS

1. Union of India,
Through its Chairman,
Railway Board, Rail Bhawan,
Bharat Sarkar, Raisina Road,
New Delhi 110 001.

2. B.R. Meshram,
Assistant Divisional Mechanical Engineer,
Age: Adult, Occ- Service,
Assistant Divisional Mechanical Engineer,
O/at Office of the ADME, SEC Railway,
Gondia, Dist. Gondia.

... ***Respondents***

(Advocate Shri V.S. Masurkar)

ORDER (Oral)

Per : Shri R. Vijaykumar, Member (A)

Neither the Applicant nor the learned counsel for the applicant is present.

2. Pleadings are complete. The matter is kept for orders. Even on the last date of hearing, there was no representation on behalf of the applicant.

3. Shri V.S. Masurkar, learned counsel for the Respondents.

4. It appears that the applicant is not interested in pursuing the matter. In view of above, the OA stand dismissed in default for non-prosecution.

(R.N. Singh)
Member (J)

(R.Vijaykumar)
Member (A)

dm.